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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 70/2025/EZ

JAYPRAKAS CHAUDHURI

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT NOS. 02, i.e.
THE WEST BENGAL POLLUTION CONTROL
BOARD.

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1.	Affidavit		01-06
2.	Copy of Inspection Report of State Board.	'R'	07-08-A

Filed by

DIPANJAN GHOSH
ADVOCATE

SL. NO. 43 Dt.- 25 NOV 2025

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REPORT ON BEHALF OF RESPONDENT NOS. 02, i.e.
THE WEST BENGAL POLLUTION CONTROL
BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 02, to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 09.09.2025.

03. That, the officials of the State Board visited the said site of two ponds situated within Jadavpur Cooperative Land and Housing Society Ltd.

One pond at Dag no.-135, Mouza-Nayabad, KMC Ward No.-109, P.S.-Purba Jadavpur and another at Dag no.-132, Mouza-Nayabad, KMC Ward No.-109, P.S.-Panchasayar, Kolkata-700094, on 10.11.2025.

04. That, during the visit it was observed that the first pond situated at Dag no. 135, with an area of about 7bigha, is surrounded by many residential houses and some vacant plots



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towards eastern, northern and western side. There is a Municipal Road towards southern side. There are three establishments towards southern side of the pond--- one bamboo shop made of bamboo and tin roof, one G+2 storied concrete building and one Grocery shop made by tin sheet ---that extend into the pond up to 50-60ft. As alleged by the complainants these establishments have been constructed by filling up the said portions of the pond around the year 2004.



05. That, the second pond situated at Dag no.-132, with an area of about 10Bigha, is surrounded by Municipal Road and several residential establishments. Complainants showed one G+3 residential concrete building on the north west corner of the pond which has been allegedly constructed by the filling of the said pond around the year 2004.

06. That, during inspection, no ongoing pond filling activity or construction work was observed in case of both the ponds. As learnt from the complainant's filling activity has occurred in 2004.

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07. That, the following remarks was made by the Inspecting Officials of the State Board:

The local authority may be requested to ensure that no future pond filling and unauthorized construction is carried out at the said location.

Copy of Inspection Report of State Board is annexed herewith and marked with letter "R".

08. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Swarn Kumar Mandal

DEPONENT

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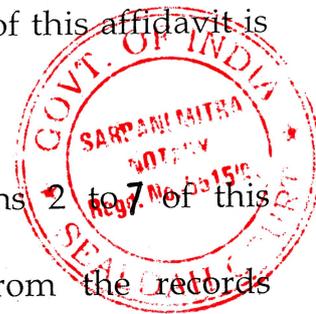
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VERIFICATION



I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 7 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



Swarup Kumar Mandal
DEPONENT

Identified and corrected by me
Advocate *D. Prakash*
WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By.....

Sarbani Mitra
SARBANI MITRA
NOTARY
Regd. No.- 5515/08
Mob.- 8777303277

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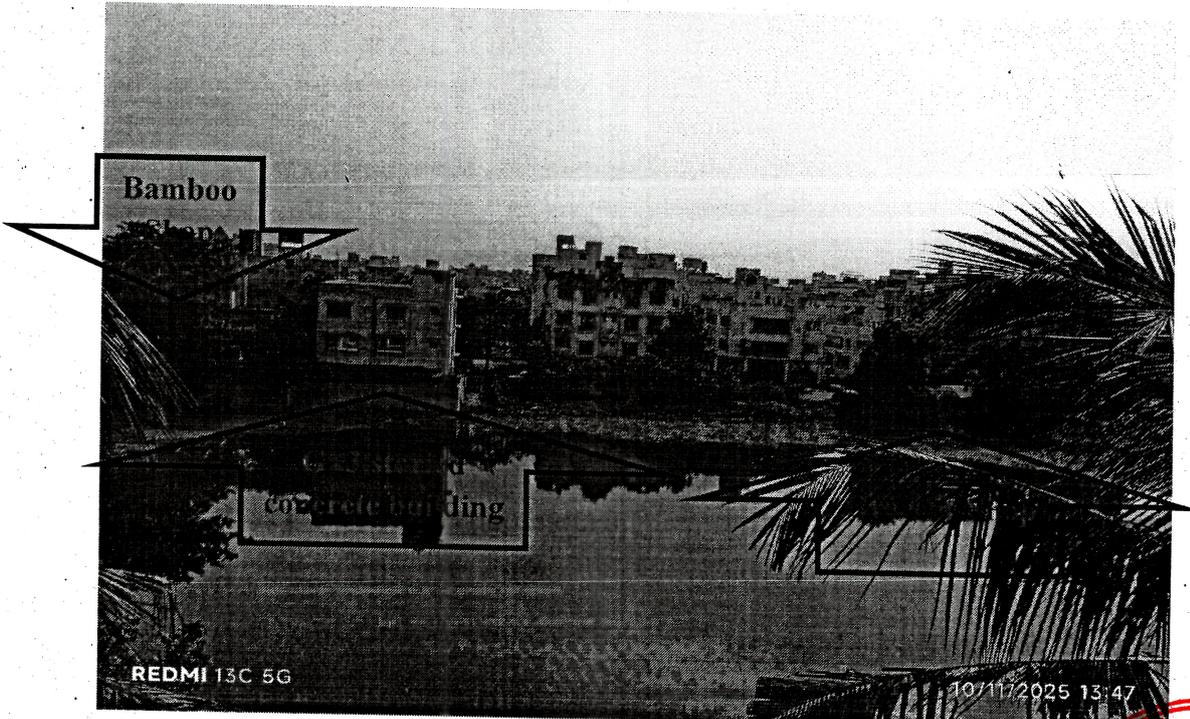
INSPECTION REPORT

Reference of Inspection	NGT Case O.A. No.70/2025/EZ before The Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
Location of the ponds	Two nos. pond situated within Jadavpur Cooperative Land and Housing Society Ltd. One pond at Dag no.-135, Mouza-Nayabad, KMC Ward No.-109, P.S.-Purba Jadavpur and another at Dag no.-132, Mouza-Nayabad, KMC Ward No.-109, P.S.-Panchasayar, Kolkata-700094
P.O. & Pin Code	700094
P.S.	Purba Jadavpur & Panchasayar
Date & Time of inspection	10.11.2025
Inspecting officers	C. Gayen, AEE, SLRO N. Das, AEE, SLRO
Persons met during inspection	Mr. Tapan Kumar Dey & Mr. A.B. Gon- Both are members of Jadavpur Cooperative Land and Housing Society Ltd.
Observation:	<p>In connection with the order of the Hon'ble NGT (70/2025/EZ) dated 09.09.2025, the undersigned officials of WBPCB inspected the said area along with the complainants (representative of Jadavpur Cooperative Land and Housing Society Ltd.).</p> <p>The first pond situated at Dag no. 135, with an area of about 7bigha, is surrounded by many residential houses and some vacant plots towards eastern, northern and western side. There is a Municipal Road towards southern side. There are three establishment towards southern side of the pond--- one bamboo shop made of bamboo and tin roof, one G+2 storied concrete building and one Grocery shop made by tin sheet ---that extend into the pond up to 50-60ft. As alleged by the complainants these establishments have been constructed by filling up the said portions of the pond around the year 2004.</p> <p>The second pond situated at Dag no.-132, with an area of about 10Bigha, is surrounded by Municipal Road and several residential establishments. Complainants showed one G+3 residential concrete building on the north west corner of the pond which has been allegedly constructed by the filling of the said pond around the year 2004.</p> <p>During inspection, no ongoing pond filling activity or construction work was observed in case of both the ponds. As learnt from the complainants filling activity has occurred in 2004.</p>
Remarks :	<p>The local authority may be requested to ensure that no future pond filling and unauthorised construction is carried out at the said location.</p>

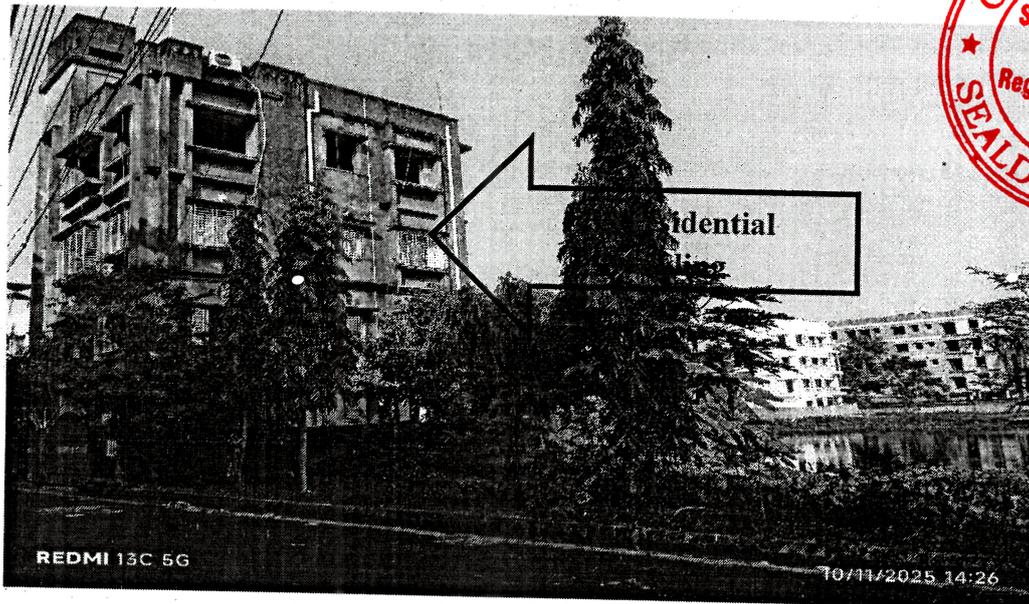


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Photographs taken during inspection on 10.11.2025



Pond located at Dag No.-135



Pond located at Dag no.-132



N. Das
17/11/2025

(N. Das, AEE, SLRO)

C. Gayen
17/11/25

(C. Gayen, AEE, SLRO)

Photographs taken during inspection on 10.11.2025



Pond located at Dag No.-135



Pond located at Dag no.-132

(N. Das, AEE, SLRO)

(C. Gayen, AEE, SLRO)

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